

Annexure – 7

Name of the corporate debtor: VEE ESS JEWELLERS PRIVATE LIMITED

Date of commencement of CIRP: 24.01.2023 (order received on 27.01.2023)

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Area	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Trade & Taxes/ Delhi VAT	Delhi	NA	09.02.2023	11,200	11,200	GOVERNMENT DUES	NIL	NIL *							
2	Commissioner of Custom	Noida		04.05.2023	3,02,16,62,876	3,02,16,62,876	GOVERNMENT DUES	NIL	NIL *							
	TOTAL				3,02,16,74,076	3,02,16,74,076	-	-	-	-	-	-	-	-	-	-

Ashok Kumar Gupta

Insolvency Resolution Professional of Vee Ess Jewellers Pvt. Ltd

Com. Addr OFF : 304 D R CHMABER, 12/56, D B GUPTA ROAD, KAROL BAGH , NEW DELHI-5

Email : cirp.vejpl@gmail.com

Place Delhi
Date 27.06.2023

Reg. Detail Reg No. IBBI/IPA-003/IP-N00010/2016-2017/10072

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